

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 423

IA/2471/ND/2023 IA/3475/ND/2024 in IB/115/ND/2020

IN THE MATTER OF:

Syrex Infoservices India Pvt Ltd	...	Applicant
Versus		
Kanak Resource Management Ltd	...	Respondent

Under Section 10 (IBC)

Order delivered on 15.07.2024

CORAM:

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :
For the RP : Adv. Abhishek Gupta for RP

HYBRID HEARING (PHYSICAL & VC)

ORDER

No representation on behalf of the Applicant as well as Respondent. List this matter on **14.08.2024**.

-SD-

**DR. SANJEEV RANJAN
MEMBER (TECHNICAL)**

-SD-

**MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)**